$(\Lambda mount in \mathbf{F})$

Annexure-1

Name of the corporate debtor: <u>Meena Jewellers Exclusive Private Limited</u>; Date of commencement of liquidation: <u>26-04-2021 (Intimation to Liquidator on 29-04-2021);</u> List of stakeholders as on: <u>01-12-2022</u>

List of secured financial creditors

-														(A	mount in \mathbf{z}	
	SI.	Name of creditor Details of claim			Details of claim admitted							Amount	Amount	Amountof	Amount of	Remarks,
No.		received										of	of any	claim	claim	if any
												contingent	mutual	rejected	under	-
												claim	dues,		verification	
													that			
													may be			
													set off			
			Date	Amount	Amount of	Nature	Amount	Whether	Details	Amount	% share					
			of	claimed	claim	of claim	covered by	security	of	covered	in total					
			receipt		admitted		security	interest	Security	by	amount					
			_				interest	relinquished?	Interest	guarantee	of claims					
								(Yes/No)			admitted					
Ē	1 \$	State Bank of India	28-05-	132,63,52,434	132,63,52,434	Secured	132,63,52,434	Yes	Note A	Nil	76.72%	Nil	Nil	Nil	Nil	
			2021						below							
		TOTAL		132,63,52,434	132,63,52,434	Secured	132,63,52,434			Nil	76.72%	Nil	Nil	Nil	Nil	

Note: A

Part-1

Details of the Hypothecated properties including Plant & Machinery, Stocks, etc.

First charge (Hypothecation) on inventory & receivables of the company Inventory-NIL Receivables-NIL

Part-2

Particulars of immovable properties mortgaged by M/s Meena Jewellers & Exclusive Private Ltd and common collateral to all the three group companies.

1. Showroom bearing No. G-1/A in the Ground floor, Premises No. 7-1-23, 7-1-23/1/A, B & C, admeasuring 2600 Sq.ft Super Built up Area and mezzanine floor in Roxana Mall with undivided share of land of 56 Sq yards situated at Greenlands, Begumpet, Hyderabad belonging to Meena Jewellers Exclusive Private Ltd.

2. Commercial Building bearing H.No.6-3-883/2/3, 6-3-883/2/3B, with total built up area of 14499.52 Sq.ft consisting of 2 Cellars, GF, Mezzanine floor and four floors in a net land area admeasuring 207 sq yards at Punjagutta, Hyderabad belonging to Meena Jewellers Exclusive Private Ltd.

List of Stakeholders as on 01.12.2022 Meena Jewellers Exclusive Private Limited- in Liquidation

3. Garage space Nos 157/A,158/A, 1 to 11 & 41 to 44, 159, 157 & 158, 160 & 161 and G -29 to the total extent of 1840 sft on basement floor , Ground Floor with shop Nos 3,4, 59, 60, 61, 62 & 63 with total built up area of 2333.87 sft of showroom , Shop Nos 161, 162, 163, 177, 178 and 179 in first Floor of showroom with total built up area of 2286 sq.ft, Second Floor with shop Nos 201/A, 201/B, 201/C, 203, 202/A, 201/D & 202/D, 202/B, 202/C and 204 in showroom building with Municipal No. 5-9-58/1-15 in Babukhan Estate, Bashirbagh, belonging to Meena Jewellers Exclusive Private Ltd.

Part-3

Personal Guarantees:

S. No.	Name of the Personal Guarantor							
1	Sri Umesh Jethwani							
2	Smt Hema Jethwani							
3	Sri Karan Jethwani							
4	Sri Manoj Ganwani							
5	Smt Bhavana Ganwani							
6	Sri Purushotham Ganwani (Deceased)							

Part-4

Corporate Guarantees:

S.No.	Name of the Corporate Guarantor
1.	Meena Jewellers & Diamonds Private Limited
2.	Meena Jewellers Private Limited